

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

O.P. No. 1 of 2013

Dated : 26th September, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. V.J. Talwar, Technical Member**

**Indian Wind Energy Association ... Petitioner(s)
Versus
Andhra Pradesh Electricity Regulatory Commission & Ors. ... Respondent(s)**

Counsel for the Petitioner(s) : Mr. Sanjay Sen, Sr. Adv.
Ms. Shikha Ohri, Mr. Anurag Sharma,
Mr. Gaurav Pachnanda, Sr. Adv,
Ms. Renu Gupta
Mr. Anand K. Ganesan for KERC/PSERC.

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Mr. Ruwik Panda for OERC,
Mr. Pradeep Misra for R-6
Mr. Manoj Kr. Sharma (for DERC)
Ms. Suparna Srivastava for R-7
Mr. Anand K. Ganesan and
Ms. Swapna Seshadri (for KERC
& PSERC)
Mr. C.K. Rai for R-5, 12, 15, 21, 23 & 26
Ms. Priya Ranjan for BERC
Mr. K.V. Mohan for APERC
Mr. Pratik Dhar (av.) for WBERC
Mr. S.R. Pandey for R-7
Mr. Heshu Kayina (R-3)

O.P. No. 2 of 2013

**Wind Independent Power Producers Assn. & Ors. ... Petitioner(s)
Versus
Central Electricity Regulatory Commission & Ors. ... Respondent(s)**

Counsel for the Petitioner(s) : Mr. Vishal Gupta
Mr. Kumar Mihir, Adv
Mr. P. Ranjan, BERC,
Mr. K.V. Mohan, Adv. for APERC,
Mr. Anand K. Ganesan, adv. for KERC

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Counsel for the Respondent(s) : Mr. Pradeep Misra
Ms. P. Ranjan for R.23
Mr. K.V. Mohan
Mr. K.V. Balakrishna for APERC
Mr. C.K. Rai (for JSERC, MPERC,
CSERC, RERC)
Mr. Heshu Kayina for R.3
Ms. Suparna Srivastava for R.7
Mr. Rutwik Panda for OERC
Mr. Buddy A. Ranganadhan, R-18

O.P. No. 4 of 2013

Himalaya Power Producers Association ... **Petitioner(s)**
Versus
Andhra Pradesh Electricity Regulatory ...**Respondent(s)**
Commission & Ors.

Counsel for the Petitioner(s) : Mr. Sanjay Sen, Sr. Adv.
Ms. Shikha Ohri, Mr. Anurag sharma,
Mr. Anurag Sharma

Counsel for the Respondent(s) : Mr. Heshu Kayina (for R-3)
Mr. Pradeep Misra
Mr. Pratik Dhar for BEREC
Ms. Suparna Srivastava for (R-15)
Mr.S.R. Pandey, for R-15
Mr. Anand K. Ganesan and
Mr. C.K. Rai (for JSERC, MPERC,
CSERC, RERC)

ORDER

O.P. Nos. 1, 2 & 4 of 2013

The learned Senior Counsel for the Petitioner is directed to file written notes. Though, some Commissions have filed their replies, Andhra Commission has not filed their reply.

Mr. Pradeep Mishra, the learned Counsel for Respondent No. 6 will file the reply in O.P. No. 4 on or before 11.11.2013 after serving copy on the other side.

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In the meantime, it is open to the parties to file their reply and rejoinder after serving copy on the other side.

Post the matters for hearing on 11.11.2013 & 12.11.2013 at 2.30.P.M..

(V.J. Talwar)
Technical Member

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

pr/vt